

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

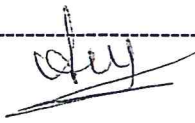
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115/(IB)/2018
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA & G.SHOBHA BAFNA
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD
UNDER SECTION : 10 RULE 7

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1 AVINASH WADHWANI ADVOCATE FOR RESPONDENT 


2 K.M.D.MUHILAN Advocate for Petitioner 

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 22.03.2018.



(S VIJAYARAGHAVAN)
Member (Technical)



(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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